

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**R/SPECIAL CIVIL APPLICATION NO. 9476 of 2016****GUJARAT UNIVERSITY****Versus****M SRIDHAR ACHARYULU (MADABHUSHI SRIDHAR) & 3 other(s)****Appearance:**

MR. TUSHAR MEHTA, SOLICITOR GENERAL WITH MR. RAJAT NAIR,
ADVOCATE WITH MR. KANU AGARWAL, ADVOCATE WITH MS
DHARMISHTA RAVAL(707) for the Petitioner(s) No. 1
MR DEVANG VYAS(2794) for the Respondent(s) No. 3
MR SHIVANG M SHAH(5916) for the Respondent(s) No. 4
MR. PERCY KAVINA, SENIOR COUNSEL WITH MR. AUM M
KOTWAL(7320) for the Respondent(s) No. 2
MR.P P CHANDARANA(7119) for the Respondent(s) No. 2
NOTICE SERVED for the Respondent(s) No. 1

CORAM:HONOURABLE MR. JUSTICE BIREN VAISHNAV**Date : 09/02/2023****ORAL ORDER**

Heard Mr.Tushar Mehta, learned Solicitor General
assisted by Mr.Rajat Nair, advocate with Mr.Kanu
Agarwal, advocate with Ms.Dharmishta Raval, learned
advocate for the petitioner. Though served, nobody
appears for respondent No.1. Heard Mr. Percy Kavina,
learned Senior Counsel with Mr.Aum Kotwal, learned
advocate for respondent No.2 and Mr.Devang Vyas,
learned ASG for respondent No.3.

Arguments concluded. Judgement reserved.

(BIREN VAISHNAV, J)

BIMAL